

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2016 &**  
**IA NOS. 06 & 902 OF 2018**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra Eastern Grid Power Transmission  
Company Ltd. ... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. S.K. Rungta, Sr. Adv.  
Ms. Pratiti Rungta  
Mr. Shivankur Shukla for R-1

**ORDER**

List the matter on **16.09.2019 at 02:30 P.M.** as agreed by learned senior counsel appearing for both parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

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